

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – 1

MONDAY, 7<sup>TH</sup> OCTOBER, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12:03 p.m.

1. **Questions :**

Starred Questions No. 15 to 25 were taken up and disposed off.

2. **Dr. Mukul Sangma, Chief Minister,** laid the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2011-2012.

3. **Announcement from the Chair:**

**Hon'ble Speaker** informed the House that in pursuance of Rule 2(1) (p) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, Dr. Donkumar Roy has been recognised as the Leader of Opposition in the Meghalaya Legislative Assembly. A notification in this regard has also been issued from the Assembly Secretariat.

4. **Adjournment Motion:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 8<sup>th</sup> October, 2013.

**Dated Shillong,  
The 7<sup>th</sup> October, 2013.**

***Comm. & Secretary,  
Meghalaya Legislative Assembly.***